

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 269
(To be answered on the 17th December 2015)**

SECURITY REPORT OF ICAO

***269. SHRI BAIJAYANT JAY PANDA
SHRI B. VINOD KUMAR**

**Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री**

be pleased to state:-

- (a) whether the Directorate General of Civil Aviation (DGCA) has taken note of the findings of the International Civil Aviation Organization (ICAO) Report, 2013, if so, the details thereof;
- (b) whether the said report has pointed out certain shortcomings in the country's civil aviation sector;
- (c) if so, the details thereof and the remedial steps taken/being taken by the Government in this regard;
- (d) whether the Bureau of Civil Aviation Security (BCAS) has prescribed any target with respect to security norms prescribed by ICAO; if so, the details of the parameters drawn for security norms along with the basis on which ICAO targets were set; and
- (e) the present status thereof?

ANSWER

**Minister of CIVIL AVIATION
नागर विमानन मंत्री**

**(Shri Ashok Gajapathi Raju
Pusapati)**

(a) to (e) A statement is laid on the Table of the House.

Statement in reply to parts (a) to (e) of Lok Sabha Starred Question No. 269 for 17.12.2015 regarding "Security Report of ICAO".

(a) to (c) International Civil Aviation Organization (ICAO) conducted an ICAO Coordinated Validation Mission (ICVM) of India from 12th December to 20th December 2012. The objective of the ICVM was to validate the progress made by India in taking action on the findings raised by ICAO in an earlier audit carried out from 10th October to 20th October 2006.

ICAO, after the ICVM, raised two Significant Safety Concerns (SSCs) in the areas of operations and airworthiness. DGCA took immediate corrective actions, which involved structured re-evaluation/ re-certification of all non-scheduled operators before allowing them to fly internationally, and which were re-validated during the subsequent visit by ICAO audit team in the month of August 2013 and the SSCs were resolved.

(d) & (e) ICAO prescribes Standards and Recommended Practices (SARPs) to be followed by member countries. India is compliant with all the Standards prescribed by ICAO. Bureau of Civil Aviation Security (BCAS) is constantly working on the development and maintenance of security norms by regularly reviewing the requirements by means of security audits and inspections.
